

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 65 OF 1998

Applicant(s) Bhuvan Ram

Respondent(s) UOI & Ors

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
07/3/2000 <i>Revd. by G. Singh</i> <i>Revd. by G. Singh</i>	<p>Mr. Vijay Mehta, Counsel for the applicant Mr. S. S. Vyas, Counsel for respondents No. 1 & 2 None present for respondent No. 3.</p> <p>Learned counsel for the applicant submits that the applicant has sought voluntary settlement which has been accepted and consequent to this, he does not want to press the present application. The application is, therefore, dismissed as not pressed.</p> <p><i>G. Singh</i> A. K. MISRA Jd. Member</p> <p>Part II and III destroyed in my presence on ... 23/3/2006 under the supervision of Section Officer (J) as per order dated 23/3/2006 Section Officer (Record)</p>